

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.04.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1243 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Adinath International Pvt. Ltd. Vs. AVR Overseas Ltd.	Sanjeev Sagar
2.	I.A. No. 1244 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Pankaj Agarwal Vs. H.V.R. Industries Pvt. Ltd. & Anr.	Manish Raghav
3.	I.A. No. 1251 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha Pandey
4.	I.A. No. 1252 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Jagdish Kumar Parulkar Resolution Professional, of M/S Tayal Foods Ltd. Vs. Vinod Agarwal & Ors.	Mrinali Prasad

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Assistant Registrar